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WP-15505-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 11th OF AUGUST, 2025

WRIT PETITION No. 15505 of 2025

ARPIT RAIKWAR AND OTHERS

Versus

M.P. PUBLIC SERVICE COMMISSION

Appearance:

Shri Hitendra Kumar Golhani - Advocate for the petitioner.

Shri Swapnil Ganguly - Dy. Advocate General for respondents/State.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for the petitioner seeks withdrawal of the petition.

Accordingly, the same is dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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